

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION No. 139/2024

IN THE MATTER OF:-

SURENDER SHARMA

...APPLICANT

VERSUS

STATE OF NCT OF DELHI

.....RESPONDENTS

INDEX

S.NO.	PARTICULARS	PAGE NO.
1.	Status Report on Behalf of DCF South	1-2
2.	Annexure-1(Colly.): - Joint inspection report alongwith Photographs	3-10

Filed By:-



Dy. Conservator of Forest (South)

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
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**IN THE MATTER OF:-**

**SURENDER SHARMA**

**...APPLICANT**

**VERSUS**

**STATE OF NCT OF DELHI**

**.....RESPONDENTS**

**STATUS REPORT ON BEHALF OF TREE OFFICER /**

**DEPUTY CONSERVATOR OF FOREST (SOUTH).**

**DEPARTMENT OF FOREST AND WILDLIFE.**

1. It is most respectfully submitted that the present matter is pending adjudication before this Hon'ble Tribunal. That in compliance of directions the present status report is being filed on the basis of the official records pertaining to the aforementioned case. Further the answering respondent reserves a right to file a detailed reply.
2. That the present application has been preferred by the petitioner with regard to unauthorized/ illegal cutting and pruning of trees in Khasra No 742, Farm No. A-1, Guruji Bandh Road, Asola Village, New Delhi-110074.
3. That pursuant to filing the application, this Hon'ble Court Vide order 19.04.2024 constituted a joint committee of DPCC, DCF

(South) and DM (South) to visit the site, look into the grievances of the applicant, verify the factual position and take appropriate remedial action. The DPCC will be E-nodal agency for coordination and compliance.

4. That, in compliance of the order dated 19.04.2024, Joint Committee consisting of the officials of DPCC, DCF and Revenue Department inspected the site on 07.05.2024 wherein no tree cutting offence was found in the field. The copy of joint inspection report alongwith geo-tagged photographs are annexed as **Annexure-1(Colly..)**.
5. It is submitted that the answering respondent is dutifully proceeded and take all the necessary steps in accordance with law. Further the undersigned is ready to abide by the direction/order if any passed by this Hon'ble Tribunal.
6. In view of the above, the present action taken report may kindly be taken on record.

**PLACE:- NEW DELHI**

**DATE:-29/06/2024**



**Dy. Conservator of Forest (South)**

3

# Joint Inspection report of Joint Committee in the matter  
OA NO - 139/2024 in compliance of Hon'ble NGT  
order dated 19.04.2024.

- Joint visit is carried out by the officials of  
DM (South), DCF (South) and DCC alongwith representative  
of Sh. Chetan Sharma and Sh. Shyam Dutt Sharma. Applicant  
Swunder Sharma refused to come on site as he was  
busy in his personal work in Faridabad.

- Following are the observations of the Joint visit:-

(1) Revenue Department official Sh. Rajish Sharma (Patwari)  
informed and confirmed from his office records that  
Khasra No-742 (mentioned in complaint) is on Gram Sabha  
land and the same has been handed over to DDA by  
BDO. Patwari Sh. Rajish Sharma informed that the actual  
Khasra No-742 can only be located on ground after  
demarcation only. No demarcation has been done yet.

(2) As for the address mentioned in copy of complaint,  
team also visited Khasra No-733. Forest officials  
confirmed that this Khasra No-733 is under their  
possession on forest land. Forest department officials also  
informed that demolition drive was conducted on Khasra No  
733 on 17.01.2024. During the time of inspection at  
Khasra No-733 no fallen tree observed. However,  
Forest officials assured that records will be checked and  
regarding cutting of trees in Khasra No-733 and  
the same will be provided to Hon'ble NGT and Nodal agency, etc.

(3) As informed by revenue department official Sh. Rajesh Sharma  
Revenue department will do demarcation and identify  
Khasra No-742 in due course of time and provide the  
Status to Hon'ble NGT and Nodal agency DPCC

22

Amzad Khan  
7/5/24  
JEE, DPCC

Rajesh Sharma (pat)  
7/5/24  
(CIMR Patwari)

Gitganes  
7.5.24  
2 po

Sahil  
7/5/24  
DFO AR. Beat mekory  
Asola  
(Forest)

Sanjay  
7/5/24  
Beat mekory  
Asola  
FG,

सिवाजी,

34 वन सरगोवा (१०)

कुशलवावा १९ सुदि रोज दिव्य

विषय खाता नं १५२३ ७३३ की समतान

नही ५५

आपकी खाता विषय जाता है कि उपरोक्त खाता नं १५३,७३३  
 की विवेक विषय विवेक की वीरान देखाया कि  
 उपरोक्त खाता नं ५८ की ३३ नई दुई पैसे को खर्च  
 नही मिले का कारण पाल के प्रथम वीरान का  
 पैसे खाते की विषय की है जानकारी नही मिली  
 का प्रथम जा रही है पैसे खाते की जानकारी  
 मिली है खाते का प्रथम है प्रथम में लगे जा लगे  
 रुके प्रथम



Wgat

(  
 खाते  
 विवेक  
 विवेक  
 उपरोक्त)

Officials present during the joint visit in the joint inspection in the matter OA No-139/2024

S.No.	Name	Department	Mobile No.	Signature
1	AMZAD KHAN	DPCC	8860364102	<i>Amzad Khan</i>
2	Guts Rand	Forest	9899609967	<i>Guts Rand</i>
3	Sahil	Forest	8860646820	<i>Sahil</i>
4	Dharam chand Mechra	Forest	9792626660	<i>Dharam chand</i>
5	<del>Rajinder Singh</del> Link 42012	Revenue	8178395551	<i>Rajinder Singh</i> 21/5/24
6	Joginder Singh (on behalf of Shyam Dolt Sharma)		9999986300	<i>J. Singh</i>
7	Taj ud din	Forest	9718155798	<i>Taj ud din</i>

25

7



GPS Map  
Camera Lite

F52V+H8F ई ब्लॉक कॉलोनी पार्क, Laxmi Nagar, Asola, New Delhi, Delhi 110074, India

Latitude  
28.45146316°

Longitude  
77.19410901°

Local 04:48:17 PM  
GMT 11:18:17 AM

Altitude 265 m  
Tuesday, 07.05.2024



GPS Map  
Camera Lite

F52V+96Q, Laxmi Nagar, Asola, New Delhi, Delhi 110074, India

Latitude  
28.45083422°

Longitude  
77.19387915°

Local 03:01:13 PM  
GMT 09:31:13 AM

Altitude 265 m  
Tuesday, 07.05.2024



F52V+96Q, Laxmi Nagar, Asola, New Delhi, Delhi 110074, India

Latitude  
28.45082844°

Longitude  
77.19387605°

Local 03:01:28 PM  
GMT 09:31:28 AM

Altitude 265 m  
Tuesday, 07.05.2024



GPS Map  
Camera Lite

F52V+96Q, Laxmi Nagar, Asola, New Delhi, Delhi 110074, India

Latitude

28.45084356°

Longitude

77.19390597°

Local 03:02:21 PM

GMT 09:32:21 AM

Altitude 265 m

Tuesday, 07.05.2024